

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:133  
ANSWERED ON:08.08.2012  
CORRUPTION IN VARIOUS DEPARTMENTS  
Pandey Shri Ravindra Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of officers/officials found indulged in corruption in various departments in the Union Government including Jharkhand and the number of those arrested for such acts;
- (b) the number of officers/officials dismissed/penalized in this regard; and
- (c) the details of punishments given to the guilty officials alongwith the nature of irregularities committed by them?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a): No centralized data is maintained in this regard. However, as per information provided by the CBI, it has registered various cases under the Prevention of Corruption Act, 1988 during the last three years i.e. 2009, 2010, 2011 & 2012 (till 31.07.2012) involving 2537 officers/officials of various departments in the Union Government, including 85 officers/officials of various departments in the Union Government in the State of Jharkhand. The year wise details are as follows:-

Year Number of officers/officials Out of Column 2, Number of  
of Union Government involved officers/officials of Union  
in PC Act cases registered Government posted in the State  
by CBI. of Jharkhand.

(1)	(2)	(3)
2009	810	26
2010	657	29
2011	620	14
2012 (till 31.07. 2012)	450	16
Total	2537	85

The decision regarding arrest in a criminal case is taken on a case to case basis as per the availability of evidence and requirements of investigation.

(b) & (c): Such data is not maintained centrally.